

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3802-3803/2020

M/S N.N. GLOBAL MERCANTILE PRIVATE LIMITED

Appellant(s)

VERSUS

M/S INDO UNIQUE FLAME LTD. & ORS.

Respondent(s)

(IA No. 185816/2022 - INTERVENTION APPLICATION
IA No. 72141/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 18-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

Mr. Gaurab Banerji, Sr. Adv. (Amicus Curiae)

For Appellant(s) Mr. Rameshwar Prasad Goyal, AOR
Mr. Gagan Sanghi, Adv.
Mr. Sahil Dewani, Adv.

For Respondent(s) Mr. K. Ramakanth Reddy, Sr. Adv.
Mr. Rajul Shrivastav, Adv.
Ms. Charu Ambwani, AOR
Mr. Raghu gurrani, Adv.
Ms. Kavya, Adv.

Mr. Sanjay Kapur, AOR
Ms. Megha Karnwal, Adv.
Mr. Surya Prakash, Adv.
Mr. Arjun Bhatia, Adv.
Ms. Akshata Joshi, Adv.
Ms. Astha Gumber, Adv.

Mr. Debesh Panda, AOR
Mr. Naman Maheshwari, Adv.
Mr. Neil Chatterjee, Adv.
Mr. Udbhav Gady, Adv.

Ms. Malvika Trivedi, Sr. Adv.
Mr. Premlal Krishnan, Adv.
Mr. Rahul Arya, Adv.
Mr. Madhav Bhatia, Adv.
Mr. Aditya Pandey, Adv.
Ms. Bani Dixit, Adv.
Mr. Shailendra Slaria, Adv.
Mr. Yogesh Sharma, Adv.
Mr. Arun Pandian, Adv.
Mr. Alok Tripathi, AOR
Mr. Shikhar Kaushal, Adv.

Mr. Puneet Singh Bindra, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the Civil Appeals tomorrow i.e. 19th January,
2023.

(NIDHI AHUJA)
AR-CUM-PS

(JAGDISH KUMAR)
COURT MASTER

(RENU KAPOOR)
ASSISTANT REGISTRAR

(ANITA MALHOTRA)
AR-CUM-PS

(JAYANT KUMAR ARORA)
AR-CUM-PS